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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 131/(MAH)/2008

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

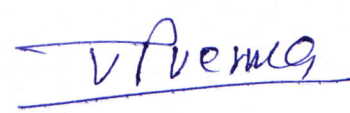
SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Mr. Sajid Amir Khan  
V/s.  
M/s. R. F. Properties & Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	v. p. Verma	Adv. for Respondents	
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Adv. Divya Prasad R. Bhargava & Ass.	Adv. for Petitioner	
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ORDER

TCP NO. 131/397-398/NCLT/MB/MAH/2008

At request of the Petitioner, list this matter on 19.12.2017.

Sd- /

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)